## GOVERNMENT OF INDIA TRIBAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:2749
ANSWERED ON:09.12.2011
RESERVATION OF TRIBALS IN GOVERNMENT SERVICES IN A. & N. ISLANDS
Ray Shri Bishnu Pada

## Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Minister for Tribal Welfare has written to the Member of Parliament vide D.O. No. 12016/35/03 TA(RL)/C&LM-I dated 3/6/2010 that the matter regarding inclusion of Chotanagpuri Adivasi, Oraons, Mundas etc. in the list of Scheduled Tribes have been referred to the Andaman and Nicobar Administration for their comments/views;
- (b) if so, the result of such correspondence;
- (c) the percentage of reservation proposed by the Department of personnel and training vide letter No. 36071/1/2004-Esst (Res.) dated 5/7/2005 for direct recruitment to group 'C' and 'D' posts in A&N Islands for Scheduled Tribes;
- (d) the period up to which 12 per cent reservation was given to Scheduled Tribes in A&N Islands and the percentage of reservation given now;
- (e) whether the remaining 4 per cent reservation will be given to the above mentioned categories; and
- (f) if so, the details thereof?

## **Answer**

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MAHADEO SINGH KHANDELA)

- (a): Yes, Madam.
- (b): The Andaman & Nicobar Islands (A&NI) Administration has informed that a "Special Leave to Appeal (Civil) No. 8040 42/2007 with No. 9845-9847 of 2008 the Ranchi Association V/s Union of India and Others" is sub-judice in the Hon'ble Supreme Court of India and further action will be based on that Order. These comments have been communicated to the concerned Hon'ble Member of Parliament.
- (c): The A&NI Administration has informed that the Department of Personnel and Training had 8 percent reservation for direct recruitment for group "C" and "D" posts in A&N Islands for Scheduled Tribes.
- (d): The A&NI Administration has also informed that 12 percent reservation was given up to 23-6-2011 to Scheduled Tribes in A&N Islands and now 8 percent reservation is being given to Scheduled Tribes in A&N Islands.
- (e): No, Madam.
- (f): Does not arise, in view of the reply at (e) above.